

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

**INDEX**

*IN*

**RESPONSE AFFIDAVIT ON BEHALF OF UTTARAKHAND  
POLLUTION CONTROL BOARD**

in

Original Application No. 662 of 2024

Gopal Chandra Vanwassi

Applicant

Versus

Ministry of Mines & Ors.

Respondents

Sl. No.	Particulars	Pg. No.
1.	Index	1
2.	Response Affidavit	2 - 7
3.	<b>Annexure No. 1:</b> Copy of letter dated 19.09.2024 communicated to District Magistrate, Bageshwar.	8
4.	<b>Annexure No.2:</b> Copy of order dated 06.06.2024 issued by District Magistrate, Bageshwar.	9
5.	<b>Annexure No. 3:</b> Copy of water quality characteristics report of river Saryu from January 2023 to July, 2024.	10

Dated: September 21, 2024



Mukesh Verma  
Advocate  
Counsel for the UKPCB

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

**RESPONSE AFFIDAVIT ON BEHALF OF  
UTTARAKHAND POLLUTION CONTROL BOARD**

in

Original Application No. 662 of 2024

Gopal Chandra Vanwassi

Applicant

Versus

Ministry of Mines & Ors.

Respondents

AFFIDAVIT of Dr. Rajendra Singh, aged about 52 years, S/o Balbir Singh, Presently posted as Scientific Officer, Uttarakhand Pollution Control Board, Head Office, Dehradun.



Deponent

I, the above-named deponent does hereby solemnly affirm and state on oath as under: -

1. That the deponent is presently posted as Scientific Officer, Uttarakhand Pollution Control Board, Head Office, Dehradun and

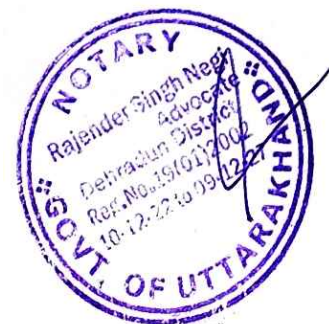


*[Handwritten signature]*

as such is fully conversant with the facts of the case and is authorized by the competent authority to sign and swear the instant affidavit.

2. That the Hon'ble National Green Tribunal vide order dated 31.05.2024 impleaded the Member Secretary, Uttarakhand Pollution Control Board as Respondent No. 2 in the matter and was pleased to direct the answering respondent to file response in the matter.
3. That in compliance of the above directions, requisite information about soap stone mines located in the catchment of Pungar River has obtained from the Geology & Mining Department, Bageshwar. The District Mining Officer (I/c) Bageshwar vide letter dated 28.08.2024 has provided the list of soapstone mines located in the catchment area of Pungar river. Details of the soap stone mines located in the area in question and their consent status is as given below:

S.N.	Name of Soap stone mine / Lease holder	Mine lease area (hectare)	Status of Consolidated Consent & Authorization (CCA)
1.	M/S K.R.D. Minerals, Village Bhatnikot, Tehsil & District Bageshwar	3.147	31.03.2025



*[Handwritten signature]*

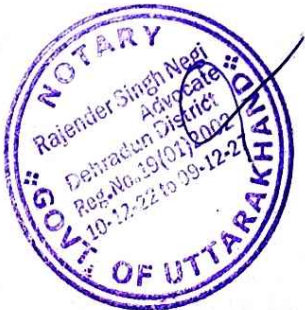
2.	M/S N.S. Corporation, Village Kiroli, Tehsil Dugnakuri, District Bageshwar	86.519	31.03.2029
3.	M/S Katiyar Mines & Industries Corporation LLP, Village Surkali, Tehsil Dugnakuri, District Bageshwar	139.372	31.03.2024  (Applied for CCA renewal & return with queries)
4.	Ramesh Singh Chauhan (Nauling Minerals), Village Kidai, PO Horal, Tehsil Dugnakuri, District Bageshwar	4.994	Applied for CCA renewal & return with queries
5.	Praveen Singh Papola, Village Kidai, Tehsil Dugnakuri, District Bageshwar	10.007	31.03.2024
6.	Naveen Kumar, Village Bhairuchaubatta, Tehsil & District Bageshwar	4.868	31.03.2028
7.	Maa Durga Mines & Minerals, Village Pachar,	12.360	31.03.2024



*[Handwritten Signature]*

	Tehsil Dugnakuri, District Bageshwar		(Applied for CCA renewal)
8.	Harisha Chandra Singh, Village Bhairuchaubatta, Tehsil & District Bageshwar	2.864	31.03.2024
9.	Rajendra Prasad Upadhyay, Village Kholiagaon, Tehsil & District Bageshwar	13.0167	31.03.2027
10.	M/S Sangum Minerals, Village Karuli Tok Kaligad Rekhali, Tehsil & District Bageshwar	4.497	31.03.2025
11.	Pratap Singh Garia, Village Badyuda, District Bageshwar	7.40	31.03.2022
12.	Jagdish Kalakoti, Village Chatti, District Bageshwar	2.98	31.03.2021

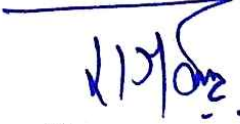
4. That the communication has been forwarded to District Magistrate, Bageshwar vide this office letter dated 19.09.2024 regarding requirement of valid Consolidated Consent & Authorization (CCA) from UKPCB for mining operation and mining to be permitted only with required CCA from UKPCB. Mines lease holders have also



*[Handwritten Signature]*

been directed not to start mining operation without valid CCA from UKPCB. **Copy of letter dated 19.09.2024 is being marked and filed as Annexure No. 1 with this response affidavit.**

5. That it is pertinent to mention that the District Magistrate, Bageshwar has stopped all mining operation from 15.06.2024 to 30.09.2024 in view of rainy season and possibility of landslides under the Disaster Management Act, 2005. Since, mining was not in operation, therefore, compliance verification of operational mines could not be done. **Copy of order dated 06.06.2024 issued by District Magistrate, Bageshwar is being marked and filed as Annexure No. 2 with this response affidavit.**
6. That the river Pungar joins the river Saryu at Balighat about 5 Km. upstream of Bageshwar town. Water quality monitoring of river Saryu is being carried out by UKPCB regularly on monthly basis at downstream of Bageshwar town (near Bilona bridge). **Copy of water quality characteristics report of river Saryu from January 2023 to July, 2024 is being marked and filed as Annexure No. 3 with this response affidavit.**
7. That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

  
Deponent



I, ..... Advocate, do hereby declare that the person making this affidavit and alleging himself to be ..... is the same person who is known to me from the papers produced by him before me in this case.

*[Handwritten Signature]*

Advocate

Enrol. No. 1844104

Solemnly affirmed before me on this day of 21<sup>st</sup> September, 2024 at Dehradun at about 11:45 AM/PM by the deponent who has been identified by the aforesaid person. I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.

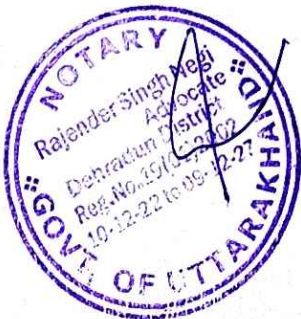
Notary

Sr. No. 5390/24

This affidavit is sworn before me by Shri. Dr. Rajendra Singh who is identified by Shri. Adv. Rajendra Singh Negi at Dehradun on 21/9/24

*[Handwritten Signature]*  
(Rajender Singh Negi)  
Advocate & Notary Dehradun

*[Handwritten Signature]*





पत्रांक : यूकेपीसीबी/एच.ओ./सा0-183-787/2024/823

दिनांक 19.09.2024

एन0जी0टी0 मेटर

स्पीड पोस्ट/ई-मेल द्वारा

सेवा में,

जिलाधिकारी  
बागेश्वर।

विषय:- मा0 एन0जी0टी0 में योजित मूल आवेदन सं0- 662/2024 Gopal Chandra Vanwassi Vs. Ministry of Mines के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत हों कि जनपद बागेश्वर के पुंगर नदी क्षेत्र में सोप स्टोन माईन्स के सम्बन्ध में प्रकरण मा0 एन0जी0टी0 में विचाराधीन है। क्षेत्रीय कार्यालय हल्द्वानी के आख्यानुसार विषयगत क्षेत्र में 12 खनन पट्टे स्वीकृत किये गये हैं। प्रेषित आख्यानुसार निम्नलिखित खनन पट्टाधारकों को खनन कार्य हेतु उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड से वांछित Consolidated Consent & Authorization (CCA) प्राप्त नहीं है:-

1. मै0 कटियार माइन्स एण्ड इंडिस्ट्रीज कॉरपोरेशन एल.एल.पी., ग्राम सुरकाली, तहसील दुगनापुरी जिला बागेश्वर (कुल खनन क्षेत्र 139.372 है0)।
2. मै0 रमेश सिंह चौहान (नौलिंग मिनरल्स) ग्राम किड़ई, पो0 होराली जिला बागेश्वर (कुल खनन क्षेत्र 4.994 है0)।
3. मै0 प्रवीन सिंह पपोला, ग्राम किड़ई, तहसील दुगनापुरी जिला बागेश्वर (कुल खनन क्षेत्र 10.007 है0)।
4. मै0 हरीश चन्द्र, ग्राम भैरुचौबट्टा, तहसील एवं जिला बागेश्वर (कुल खनन क्षेत्र 2.864 है0)।
5. मै0 प्रताप सिंह गडिया, ग्राम बैडयूडा, तहसील कपकोट, जिला बागेश्वर (कुल खनन क्षेत्र 7.40 है0)।
6. मै0 जगदीश सिंह कालाकोटी, ग्राम झड़कोट, तहसील एवं जिला बागेश्वर (कुल खनन क्षेत्र 2.98 है0)।

उपरोक्त क्रम में आपसे अनुरोध है कि कृपया उपरोक्त खनन पट्टाधारकों को उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड से वांछित Consolidated Consent & Authorization (CCA) प्राप्त करने के उपरान्त ही खनन कार्य प्रारम्भ करने की अनुमति प्रदान की जाये।

भवदीय

(डा. पराग मधुकर धकाते)

सदस्य सचिव

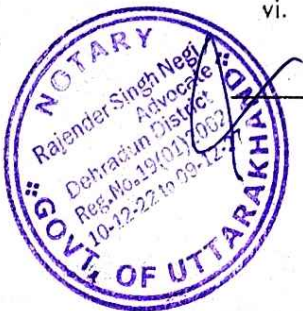
ग.क.क.

प्रतिलिपि:-

1. क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय कार्यालय, हल्द्वानी को इस निर्देश के साथ कि विषयगत क्षेत्र में राज्य बोर्ड की वांछित Consolidated Consent & Authorization (CCA) के बिना संचालित खनन पट्टों का निरीक्षण कर आख्या आवश्यक कार्यवाही की स्पष्ट संस्तुति के साथ इस कार्यालय को प्रेषित करने का कष्ट करें।
2. निम्नलिखित खनन पट्टाधारकों को इस निर्देश के साथ कि उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड से वांछित Consolidated Consent & Authorization (CCA) प्राप्त किये बिना खनन कार्य कदापि न किया जाये।
  - i. मै0 कटियार माइन्स एण्ड इंडिस्ट्रीज कॉरपोरेशन एल.एल.पी., ग्राम सुरकाली, तहसील दुगनापुरी जिला बागेश्वर।
  - ii. मै0 रमेश सिंह चौहान (नौलिंग मिनरल्स) ग्राम किड़ई, पो0 होराली जिला बागेश्वर।
  - iii. मै0 प्रवीन सिंह पपोला, ग्राम किड़ई, तहसील दुगनापुरी जिला बागेश्वर।
  - iv. मै0 हरीश चन्द्र, ग्राम भैरुचौबट्टा, तहसील एवं जिला बागेश्वर।
  - v. मै0 प्रताप सिंह गडिया, ग्राम बैडयूडा, तहसील कपकोट, जिला बागेश्वर।
  - vi. मै0 जगदीश सिंह कालाकोटी, ग्राम झड़कोट, तहसील एवं जिला बागेश्वर।

सदस्य सचिव

ग.क.क.



## आदेश

जनपद की भौगोलिक परिस्थिति एवं वर्षाकाल में अतिवृष्टि एवं भूस्खलन की संभावना को देखते हुए आपदा प्रबन्धन अधिनियम-2005 के तहत जनपद बागेश्वर के समस्त रोपस्टोन पट्टाधारकों को निर्देशित किया जाता है कि वह दिनांक 15.06.2024 से दिनांक 30.09.2024 तक क्षेत्रान्तर्गत खनन के कार्य को रोक/स्थगित रखें। प्रत्येक पट्टाधारक द्वारा दिनांक 15.06.2024 तक अवशेष रोपस्टोन के स्टॉक का सत्यापन सम्बन्धित उपजिलाधिकारी/प्रभारी जिला खान अधिकारी, बागेश्वर से कराया जायेगा और सत्यापन आख्या के आधार पर ही प्रभारी जिला खान अधिकारी, बागेश्वर द्वारा ई-खाना निर्गत किये जायेंगे। उपजिलाधिकारी/प्रभारी जिला खान अधिकारी, बागेश्वर सत्यापन विधिवत कर खनिज आवेदन पत्रों पर अपनी आख्या प्रस्तुत करेंगे।

सभी पट्टाधारक दिनांक 16.06.2024 से दिनांक 30.06.2024 तक खनन कार्य से बने गड्ढों को समतल कर भूस्खलन आदि के बचाव के लिए क्षेत्र में आवश्यक मात्रा में वृक्षारोपण का कार्य करना सुनिश्चित करेंगे। सम्बन्धित उपजिलाधिकारी सुरक्षा की दृष्टि से खदान क्षेत्रों में गड्ढे भरे जाने की स्थिति एवं वृक्षारोपण की स्थिति के सम्बन्ध में भी सत्यापन आख्या प्रस्तुत करने के साथ ही साथ यह भी सुनिश्चित करेंगे कि आदेश में निर्दिष्ट अवधि के उपरान्त किसी भी पट्टाधारक द्वारा खनन कार्य न किया जाय।

दिनांक 06/06/2024

ह0/-

(अनुराधा पाल)

जिलाधिकारी, बागेश्वर।

कार्यालय जिलाधिकारी बागेश्वर

संख्या-738/तीस-

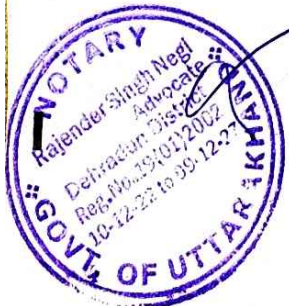
/खनन-स्थ0आ0/2024-25 दिनांक 7/16/2024

प्रतिलिपि:- निम्नांकितों को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

- 1- पुलिस अधीक्षक, बागेश्वर।
- 2- उपजिलाधिकारी, बागेश्वर/कपकोट/गरुड़/काण्डा।
- 3- तहसीलदार, बागेश्वर/कपकोट/गरुड़/काण्डा/काफलीगैर/दुगनाकुरी को इस निर्देश के साथ प्रेषित कि अपने-अपने क्षेत्रान्तर्गत अवस्थित समस्त पट्टाधारकों को उक्तानुसार अवगत कराते हुए अनुपालन भी सुनिश्चित करायें।
- 4- प्रभारी जिला खान अधिकारी, भूतत्व एवं खनिकर्म विभाग, बागेश्वर।
- 5- सहायक भूवैज्ञानिक, भूतत्व एवं खनिकर्म विभाग, बागेश्वर।
- 6- अध्यक्ष, माईन एसोसिएशन, बागेश्वर।
- 7- समस्त पट्टाधारक जनपद बागेश्वर।

(एन0एस0नबियाल)

अपर जिलाधिकारी, बागेश्वर।



A1

Annexure No. 3

Water Quality Characteristics of River Saryu at Bageshwar (D/S Near Biloma Bridge, Bageshwar)

Parameters	Months																			
	Jan-23	Feb-23	Mar-23	Apr-23	May-23	Jun-23	Jul-23	Aug-23	Sep-23	Oct-23	Nov-23	Dec-23	Jan-24	Feb-24	Mar-24	Apr-24	May-24	Jun-24	Jul-24	
Temperature (°C)	11	13	15	18	20	22	20	18	18	17	16	14	15	17	18	19	21	20	20	
pH	7.84	7.23	7.44	7.78	7.15	7.52	7.33	7.69	7.42	7.71	7.25	7.49	7.87	7.50	7.14	7.57	7.49	7.66	7.71	
TDS (mg/l)	159	166	148	151	173	185	156	135	153	160	174	159	165	143	177	168	159	180	175	
EC (µS/cm)	220	230	220	230	260	280	240	190	230	240	260	230	240	210	260	240	230	260	250	
DO (mg/l)	8.8	8.4	8.2	8.0	7.8	7.6	8.0	8.4	8.4	8.0	8.2	8.6	8.4	8.0	7.8	7.6	7.4	7.2	7.2	
Chloride (mg/l)	23.0	21.0	25.0	24.0	23.0	21.0	23.0	25.0	21.0	23.0	24.0	21.0	24.0	21.0	19.0	23.0	21.0	24.0	21.0	
Hardness (mg/l)	224	232	218	242	224	236	220	208	232	222	210	228	214	200	230	220	232	226	214	
Calcium (mg/l)	118	128	116	136	122	126	116	110	124	118	114	120	112	108	124	118	124	120	112	
Magnesium (mg/l)	106	104	102	106	102	110	104	98	108	104	96	108	102	92	106	102	108	106	102	
Alkalinity (mg/l)	184	188	192	174	196	188	162	172	186	194	178	166	174	160	202	186	180	194	178	
BOD (mg/l)	1.4	1.6	1.8	2.0	1.6	2.2	2.0	1.8	2.0	2.0	1.4	2.0	1.6	2.0	2.2	1.4	1.8	2.0	2.0	
COD (mg/l)	5.0	6.0	6.0	6.0	5.0	6.0	6.0	5.0	6.0	5.0	5.0	6.0	5.0	6.0	6.0	5.0	5.0	6.0	5.0	
TC (MPN/100 ml)	130	94	110	150	110	94	110	120	140	170	140	110	140	120	110	150	120	140	170	
FC (MPN/100 ml)	84	84	94	120	94	94	79	94	110	94	79	70	79	70	79	70	94	94	79	
Fecal Streptococci (MPN/100 ml)	11	9.3	10	13	11	10	9.8	8.3	6.1	4.5	4.5	4.0	4.0	4.0	4.0	2.0	2.0	12	9.3	
Nitrate-N (mg/l)	0.18	0.16	0.10	0.05	0.11	0.10	0.11	0.10	0.11	0.09	0.11	0.13	0.11	0.16	0.11	0.11	0.11	0.10	0.15	
Nitrite-N (mg/l)	0.04	0.11	0.08	0.04	0.06	0.001	0.03	0.03	0.04	0.03	0.04	0.06	0.09	0.11	0.09	0.10	0.11	0.10	0.10	
Sulphate (mg/l)	14.84	60.05	68.26	70.25	65.20	33.73	30.20	26.3	24.52	26.43	28.93	30.13	42.13	45.63	48.71	49.90	48.71	47.67	50.66	
Phosphate (mg/l)	0.23	0.16	0.26	0.14	0.18	0.23	0.21	0.26	0.20	0.18	0.20	0.16	0.19	0.13	0.16	0.15	0.16	0.16	0.2	
Fluoride (mg/l)	0.22	0.33	0.27	0.35	0.30	0.41	0.29	0.26	0.18	0.22	0.30	0.25	0.31	0.20	0.15	0.13	0.15	0.14	0.19	
Sodium (mg/l)	7.5	9.2	6.8	6.6	6.0	11.0	6.6	3.9	3.5	3.1	3.5	3.2	3.0	3.3	3.1	3.3	3.7	3.9	5.8	
Potassium (mg/l)	2.9	2.0	1.5	2.6	2.2	10.6	2.1	2.6	2.4	2.2	2.4	2.0	1.6	1.8	1.5	1.8	2.0	2.1	3.7	
SAR	0.21	0.26	0.19	0.18	0.17	0.31	0.19	0.12	0.09	0.09	0.10	0.09	0.09	0.10	0.09	0.10	0.11	0.11	0.17	
Designated Best use (DBU) Water Quality Criteria	B	B	B	B	B	B	B	B	B	B	B	B	B	B	B	B	B	B	B	B

